[Dr. Bhai Mahavir]

throwing lavish parties at his residence with pretty girls pouring wine into the glasses of these gentlemen and may be other things are also provided. If this racket is going on, we would like to know what are the" roots of it. The second thing that baffles us is this. What is the particular secret in our wheat purchase? If we are purchasing wheat, we are purchasing wheat. According to Government's assessment they are going in for il But we are not able to understand why wheat is being purchased at a time when the country Has the best crop till date. If our decision to purchase wheat has been influenced by any of these mechanisms—paricularly this special network of international spy ring.—then it is a much more serious matter. The Leader of the House is not here, but the Information Minister is here. I would like to request him to give us some information on this, apart from the mis-leading information which his radio and television are giving us on subjects like this.

STATEMENT BY MINISTER

Coverage of Rajya Sabha Proceedings of the 2nd September, 1981 by the All India Radio and Doordarshan

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): Sir, the other day while making a Special Mention, Shri Mathur raised a poinfon 4-9-1981 and asked me to give an explanation oa the same. He said, and I quote:>^-

"श्रीमन् मैं सदन का ध्यान एक बार फिर आल इंडिया रेडियो और टी० वी० की ज्यादतियों की ओर दिलाना चाहता हूं। टी० वी० और आल इंडिया रेडियो एक साल से केवल सरकार की चापलूसी का माध्यम रह गये हैं। श्री अंतुले के सवाल पर सदन में बहस हुई, रात को 10 बजे तक सदन विचार करता रहा, लेकिन रेडियो ने केवल सरकारी पक्ष का ही उल्लेख किया है और एक शब्द भी और यहां तक कि विरोधी दल के किसी नेता का नाम तक नहीं लिया है।"

वे आगे कहते हैं —

"इसी भांति 2 तारीख की रात के बुलेटिन में जितनी लाइने दी है, सब सरकार की दी हैं। यहां तक कि आडवाणी जी का कुलकर्णी जी का और राममूर्ति जी के नाम तक का भी उल्लेख नहीं किया गया है" यह दो तारीख की रात की बात है। फिर आगे वे कहते हैं :—

"केवल एक नाम का उल्लेख किया है और उन्होंने दस लाइनों में विरोधी दल के सदस्य श्री एरा सेंजियन के दो शब्द दिये हैं। मैं आल इंडिया रेडियो के द्वारा चलाये गये इस तरह के प्रचार की भर्त्सना करता हूं और मांग करता हूं कि जो हमारे मंत्री महोदय हैं वे इसका विधिवत् एक्सप्लेनेशन दें कि यह झूठा प्रचार क्यों किया जा रहा है। अगर रेडियो क रवैया ऐसा ही रहा तो हमें प्रिविलेज मोशन वगैरह लाना पड़ेगा।"

इस मांग पर हकीकत क्या है यह मैं सदन के सामने इस स्टेटमेंट के द्वारा रखना चाहता हूं। .... *(Interruptions)* Please do not disturb me.

SHRI V. GOPALSAMY (Tamil Nadu): Do not disturb the Minister, please.

SHRI PILOO MODY (Gujarat): Mr. Sathe, he is stabbing you in the hack.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I am not like you. *(Interruptions)*

SHRI VASANT SATHE: Sir, the debate on the Pratibha Pratishthan Trust in Maharashtra started on September, 2, 1981. This debate continued wen beyond working hours as the House ₛat until about 10 that night.

The names of members who participate in a debate are, as a rule, given in the "Sansad Sameeksha" and "Today in Parliament" which are totally devoted to the proceedings in Parliament. Each of these has a total duration of fifteen minutes in two parts; 7£ minutes are given to the Rajya Sabha and other 7| minutes are devoted to the Lok Sabha.

2. On September 2, 1981, when this matter was discussed in this august House, about 5 minutes of the total 71 minutes of the '"Sansad Sameeksha" meant for the Rajya Sabha were devoted to the debate on the Pratibha Pratishthan, Maharashtra.

3. The Sansad Sameeksha is broadcast at 8-30 p.m. The journalist, who is employed to write the Sameeksha, has to complete his script by about 7-30 p.m. Consequently, he withdraws from the House about an hour earlier as that is the time which he generally takes to prepare the script. This means that members who participate in the debate up to about 6-30 p.m. would figure in the "Sansad Sameeksha" that day.

4. Seven members were mentioned in the Sameeksha on September 2, of whom 6 belonged to the Opposition. These were;—

(i) Shri Era Sezhiyan, Janata Party

(ii) Shri S. C. Jha, Janata Party

(iii) Shri Sat Pal Malik, Lok Dal

(iv) Shri A. G. Kulkarni, Congress (U)

(v) Shri P. Ramamurthy. CPM (vi) Shri L. K. Advani, BJP.

Only one member Belonged to the ruling party and his name is:—

Shri J. K. Jain.

5. Not only 5 of the 7£ minutes of "cansad Sameeksha" were devoted to this debate, but 6 of the 7 members mentioned in it belonged to the Opposition parties. Their critical remarks: some of them even incisive, were included in the Sameeksha. Some of these are listed hereunder.'—

"कांग्रेस यू के श्री ए० जी० कुलकर्णी ने जानना चाहा कि जब महाराष्ट्र बजट में ग्रामीण विकास के लिए 25 अरब रुपए का प्रावधान है तब ग्रामीण विकास के लिए अलग से ट्रस्ट स्थापित करने का क्या औचित्य है। उन्होंने महाराष्ट्र में चीनी की सहकारी संस्थाओं की जांच के लिए आयोग गठित करने की मांग की।

मार्क्सवादी श्री पी० राममूर्ति ने इस सारे मामले की जांच के लिए एक संसदीय समिति गठित करने की मांग की। उन्होंने इस बात पर आश्चर्य व्यक्त किया कि श्रीमती इन्दिरा गांधी को जानकारी के बिना यह सब कैसे हो सकता है।

भारतीय जनता पार्टी के श्री लाल कृष्ण आडवाणी ने कहा कि इन न्यासों के कामकाज में भारी हेराफेरी हुई है जो दंडनीय अपराध है और इनकी जांच जरूरी है।"

Like "Sansad Sameeksha" we have Eng.ish Commentary which is called "Today in Parliament". It is broadcast simultaneously with "Sansad Sameeksha" and like it, is divided into two parts; half the time i.e. 7J minutes, is devoted to the Rajya Sabha As in the case of "Sansad Sameeksha" thft Scriptwriter for "Today in Parliament" withdraws from the House by about 6-30 p.m. so that he can prepare his script by about 7-30 p.m.

On September 2, the entire commentary in English consisting of 7J minutes was devoted to the debate on Pratibha Psatishthan Maharashtra. All the six Members mentioned in t'»e commentary belonging to the Opposi-tion.

These are:

1. Shri Era Sezhiyan, Janata.
2. Shri S. C. Jha, Janata Party.

[Shri Vasant Sathe]

3. Shri Satpal Malik, Lok Dal.
4. Shri P. Ramamurthy, CPM.
5. Shri A. G. Kulkarni, Congress (U).
6. Shri L. K. Advani, B.J.P.

As in the case of "Sansad Samee-ksha" even scathing criticism made by the Opposition members was covered in the commentary. I am givi-ing some of the excerpts hereunder:—

"Initiating the discussion, Mr. Sezhi-yan said the issue before the House was of political morality and propriety rather than technicalities. Quoting from the speeches of Mr. Antulay and Mr. M.K.P. Salve made on the floor of the House in 1978 while raising the issue of corrupt practices by Mr. Kanti Desai, Mr. Sezhiyan asked "how are you going to defend your own conscience in the present affair"..

..."Mr. Sezhiyan also quoted from the reported statement of Mrs. Shaluii Patil, former Maharashtra Revenue Minister in which she had said that Mr. Antulay had played a fraud on the people of the state"...

"Mr. Kulkarni demanded appointment of a commission of enquiry into the affairs of sugar co-operatives in Maharashtra".

"Mr. P. Ramamurti, CPI (M) said, the Finance Minister should not take shelter under some technicalities as the allegations made were very grave.

He said a liquor company had been given alcohol for making potable liquor by passing the centre's guidelines for its use for industrial purposes.

The CPKM) leader asked 'Didn t Mrs. Gandhi know that her name bad been associated with the, trust when she inaugurated the "Indira Pratibha Pratishthan" at Raj Bhavan?'

The BJP leader, Mr. L. K. Advani Bald that Mr. Antulay has not only Indulged in corruption but has flaunted it"...

The House on that day sat till about 10 p.m. The journalists who write "Today in Parliament" and "Sansad Sameeksha" had to withdraw from the House round about 0-30 p.m. leaving a gap of about 3£ hours' debate. The coverage provided by All India Radio on that evening gave more than adequate projection to the Opposition points of view since all the six members mentioned in "Today in Parliament" belonged to the Opposition and 6 of the 7 members mentioned in "Sansad Sameeksha" came from the Opposition. Anybody will agree that when thirteen names are mentioned and of these only one belongs to the ruling party, the point of view of that party would have no chance of getting adequate coverage in terms of profes-sional ethics. Fairplay demanded that the coverage shouloTbe balanced on the first available opportunity, which obviously was the next morning.

Morning bulletins are under tremendous pressure space-wise as they provide global coverage. Again, it is only a 10 minute bulletin which means it can accommodate, at the most, about one thousand words. It is obvious that any coverage to the overnight proceedings in Parliament in that bulletin will have, to be of necessity, very limited. The morning bulletin of that day recalled the overnight story and in doing so mentioned 3 names; only 2 of them belonged to the ruling party.

The fact about the coverage of the "Pratishthan" Issue on Ooordarshan the same day are as revealing. The duration of Parliament News and Sansad Samaehar from the Rajya Sabha is 4 minutes each in Hindi and English. In the English programme 3 minutes were devoted to the "Pratishthan" Issue and out of the 4 members who were quoted, 3 belong to the Opposition. These are:—

Shri Era Sazhiyan, Janata

Shri A. G. Kulkarni, Congress (U>

Shri L. K. Advani, B.J.P.

The following quotes of these members mentioned in the Parliament

News will give you an idea of the amplitude of the coverage:

"Initiating the discussion, Mr. Sezhiyan welcomed Mrs. Indira Gandhi's refusal to her name being used in the Trust for collecting funds to help the poor.

Mr. A. G. Kulkarni, alleged that all the former six Chief Minister of Maharashtra had collected funds through adjustment of liquor permits and licences, by a cut in the sugar lobby's income.

Mr. Advani regretted that Mr. Antulay was flaunting the gains of corruption as if they were trophies to be proud of."

Similarly, the Hindi programme "Sansad Samachar" on September 2 had devoted 2 minutes out of a total duration of 4 minutes to the "Pratish-than" issue. Both the members who were quoted in the programme belonged to the Opposition. They are:—

Shri Era Sezhiyan and Mr. A. G. Kulkami. I quote from the script:

"जनता पार्टी के श्री इरा सेझियान ने कहा कि मुख्य मंत्री श्री अन्तुले द्वारा ट्रस्ट बनाकर धन संग्रह करना राजनीतिक नैतिकता का मामला है। प्रधान मंत्री ने ट्रस्ट से अपना नाम हटाने का निर्देश दिया है जिससे जाहिर होता है कि वे भी ट्रस्ट के नाम पर घोटालों से अनभिज्ञ नहीं है।

कांग्रेस अर्स के श्री ए० जी० कुलकर्णी ने महाराष्ट्र में भ्रष्ट तरीकों से पैसा जमा करने के आरोप लगाए। श्री कुलकर्णी और श्री सेझियान के भाषणों के बीच कई बार सत्तारूढ़ कांग्रेस आई० के सदस्यों ने जोरदार टोकाटाकी की और दोनों पक्षों में तेज झड़पें हुई।"

These are the facts. Now facts are more eloquent than the allegations.

SHRIMATI PURABI MUKHOPA-DHYAY (West Bengal): What about the news bulletin?

SHRI VASANT SATHE: I explained earlier. Perhaps you were not there. I explained that we had introduced this to cover the Parliament exclusively. The News Bulletin consits of global news. Therefore, how much co-veragie can you give to Parliament in the limited time? That is why this special provisions has been made. This will give a total lie to the persistent propaganda that is being made by Mr. Advani and his party even by writing articles in publications like *The Illustrated Weekly* of India *pom* the very first day our Government came into power. They are trying to see their own image. I .do not want t_0 behave as they did. I am trying to be a_s fair or even partial, if it is necessary, to the Members on the other side as this will show.

I must once again assert that AIR and Doordarshan have maintained the highest standards of fairness, balance and objectivity.

These $fact_s$ will once again demonstrate the falsity of the persistent and sustained malicious propaganda which is being carried on by some members of the opposition who suffer from a guilt complex and try to see their own image in the working of this government.

DR. BHAI MAHAVIR (Madhya Pradesh): In the morning bulletin, cui of three, two belonged to the ruling party.

SHRI VASANT SATHE: Sir, late that night, the persons who spok during that period were mostly fron the ruling party and, therefore on Independent Member and two ' Mem bers of the ruling party had bee) quoted. I think you grudge even this

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): श्रीमन् मैं बड़ा आभारी हूं . . .

(व्यवधान)

श्री उपसभापति : बहुत संक्षेप में पूछिये ।

श्री जगदीश प्रसाद माथुर : आप तो पहले ही रोक देते हैं ।

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्रीमती कुमुदबेन एम० जोशी) : सर, इस पर भी डिसकशन ... (व्यवधान)

श्री जगदीश प्रसाद माथुर : मैं आभारी हूं कि (व्यवधान)

MR. DEPUTY CHAIRMAN: This subject was raised through a Special Mention by Shri Mathur and the Minister thought it proper that he should make a statement. Now this statement cannot be the basis for further enquiries. This will create a bad precedent. *(Interruptions)*

श्री जगदीश प्रसाद माथुर : यह नहीं होगा साहब .. (व्यवधान) यह गलत है । बोलने तो दीजिए ।

MR. DEPUTY CHAIRMAN: Let me finish first. Mr. Mathur, will you please hear me? *(Interruptions)* Please take your seat first. Mr. Mathur has made a very lengthy statement on that day, I still remember. He has made all the points that he wanted to make and the Minister has replied to all those points. But even then you are insisting. I can allow you but you cannot make the whole 1 speech again and repeat the whole thing. I think the factual statement has come. So, I will allow one or two Members. Otherwise, if you start this process, I will stop the Minister from making a statement in response to any special mention • *(Interruptions).* If that is done, it will become like a Calling Attention matter. I will not allow the Minster to make a statement unless you co-operate with me. If you s,et this precedent again then I will not allow the Minister to make any statement in response to any special mention. I will stop that thing. Therefore, I will request hon. Members not to insist on this thing. So many Members are standing. I cannot allow all of them. Mr. Mathur, please put one or two questions. You have already spoke:i about it. So, please put one or two questions. *(Interruptions)*

श्री जगदीश प्रसाद माथुर : इन को शांत करिए, उपसभापति जी ।

श्री उपसभापति : आप सवाल पूछिए ।

श्री जगदीश प्रसाद माथुर : यह पद्धति है ?

श्री उपसभापति : यह पद्धति किसी के लिए नहीं है ।

MISS KUMUDBEN M. JOSHI: On the day Mr. Mathur spoke in this House, was Mr. Mathur allowed by the Chair? *(Interruptions).* He was not allowed. You go through the proceedings. You are allowing him to ask questions.

MR. DEPUTY CHAIRMAN: He is allowed. I have allowed, Madam.

श्री जगदीश प्रसाद माथुर : श्रीमन् मैं मंत्री जी से ...

श्री उपसभापति : आप पूछ सकते हैं ।

श्री जगदीश प्रसाद माथुर : श्रीमन्, जो मैंने प्रश्न उठाए थे उन का मंत्री महोदय ने जवाब नहीं दिया ...

श्रीमती हामिदा हबीबुल्लाह (उत्तर प्रदेश) : सब गलत थे ।

श्री जगदीश प्रसाद माथुर : मैंने संसद समीक्षा की बात ही नहीं कही थी । मैंने रात के बुलेटिन के अगले प्रातःकाल के बुलेटिन की बात कही थी । इस में इनका उत्तर जो मिला है वह मेरे सवालों का उत्तर नहीं है । लेकिन फिर भी जो जो बात इन्होंने कही है मैं उन पर जानकारी चाहता हूं । नंबर 1, संसद

समीक्षा में उन्होंने कहा है कि श्री जे० के० जैन का नाम लिया गया। जे० के० जैन बोले ही नहीं थे; उन्होंने इंट्रप्शंन्स किए थे। क्या जे० के० जैन का इंट्रप्शन और आडवाणी जी और कुलकर्णी साहब का . . .

श्री उपसभापति : ठीक है समाप्त करिए।

श्री जगदीश प्रसाद माथुर : नहीं अभी मेरा प्रश्न है। नंबर 2, उन्होंने सिद्धान्त का बखान किया है और वह कहते हैं कि :

Fairplay demanded that the coverage should be balanced on the first available opportunity, which obviously was the next morning.

यह सिद्धान्त कहां का है एक बुलेटिन अलग होता है दूसरी न्यूज अलग होती है क्या उसको बलेन्स करने की कुछ जिम्मेदारी नहीं है ?

नंबर 3 आप कहते हैं :

Morning bulletins are under tremendous pressure spacewise as they provide global coverage.

जो ग्लोबल कवरेज है उस में आपने कांग्रेस के 2 लोगों की 15 लाइनें दी हैं, और आप कहते हैं बैलेन्स दिया है। यह सिद्धान्त आप स्वीकार करते हैं।

नंबर 4, आपने अब तक टी० वी० का उदाहरण दिया है। टी० वी० के जो उदाहरण दिए हैं वे खुद इस बात के उदाहरण हैं कि कितनी कम ईमानदारी बरती गई है :

T.V.: Initiating the discussion, Mr. Sezhiyan welcomed Mrs. Gandhi's refusal to associate her name...

श्री उपसभापति : वह छोड़िये।

श्री जगदीश प्रसाद माथुर : यानी उन्होंने प्रशंसा की, सेजियन साहब के भाषण में कुछ नहीं मिला इनको कहीं इंदिरा गांधी का नाम मिला . . .

श्री उपसभापति : हो गया, अब उस पर आप नहीं जा सकते।

श्री जगदीश प्रसाद माथुर : सेजियन साहब के बारे में यह मैं पूछ रहा हूं, देखिए बंद मत करिए। दूसरे कुलकर्णी साहब का उल्लेख कि :—

Alleged that all the favour Sikh Ministers...

उन्होंने घिपला किया है। यह स्पीच में था, यह स्पीच में देने लायक था . . .

DR. BHAI MAHAVIR: The report has not been honest, he says.

श्री उपसभापति : यह सवाल दूसरा है देखने लायक था या देने लायक था . . . (व्यवधान) . . . अब हो गया।

श्री जगदीश प्रसाद माथुर : देखिए अभी मत रोकिए। क्या उसको आप मानते हैं कि बैलेन्स करने का सिद्धान्त यह है कि राष्ट्रीय महत्व की खबरें न दें ? और संसद समीक्षा में 15 लाइनों में दो लाइनें पढ़ दीं। सुबह के बुलेटिन में जो ग्लोबल कवरेज है उस में सिद्धांत यह है। उस में और रात के बुलेटिन के कवरेज में बैलेन्स करने का सिद्धान्त कहां है?

डा० रुद्र प्रताप सिंह (उत्तर प्रदेश) : सदन का समय नष्ट कर रहे हैं।

श्री उपसभापति : अच्छा, जी।

श्री जगदीश प्रसाद माथुर : मैं यही कह रहा हूं कि हम लोगों के राइट को आप प्रोटेक्ट कर रहे हैं और करिए।

श्री उपसभापति : मैं आप के व्यंग्य को समझता हूं, आप स्थान ग्रहण करिए।

श्री धर्मवीर (उत्तरप्रदेश) : पोइन्ट ग्राफ ग्रार्डर। मैं ग्रापका ध्यान नियम 251 की ग्रोर दिलाना चाहता हूं। माननीय मंत्री के बयान के बाद किसी प्रकार कोई प्रश्न करने का कोई भी नियम ग्रौर परम्परा नहीं है। मैं चाहता हूं कि इस नियम ग्रौर परम्परा के ग्रनुसार ग्राप सदन का संचालन करें ग्रौर जो प्रश्न किये गये हैं उन्हें रूल-ग्राउट कर दें। नियम 251 कहता है :

"*A* statement may be made by a Minister on a matter of public importance with the consent of the Chairman but no question shall be asked at the time of the statement is made."

MR. DEPUTY CHAIRMAN: That is a fact; but by convention we have allowed Members to put queries.

श्री शिव चन्द्र झा (बिहार) : उप-सभापति जी, मंत्री महोदय ने कहा ग्रपने जवाब 'में एज पर रूल'। शायद यह रेडियो सुनते नहीं हैं। म बिलकुल टु दि पोइन्ट कह रहा हूं। ग्राल इंडिया रेडियो की एक पोलिसी है। मैं रोज सुनता हूं अंग्रेजी हिन्दी संसद समीक्षा टुडे इन पार्लियामेंन्टा।

श्री उपसभापति : भाषण मत करिए, सवाल पूछिए। (व्यवधान)

श्रीमती कुमुदबेन एम० जोशी : इन से हम पोलिसी सीखेंगे।

श्री शिव चन्द्र झा : कालिंग ग्रटेंशन . . (व्यवधान)

MR. DEPUTY CHAIRMAN: That is not the point.

श्री शिव चन्द्र झा : उस का नियम यह है . . . (व्यवधान)

SHRI HARISINH BHAGUBAVA MAHIDA (Gujarat): Are you allowing everybody to put questions?,......
(Interruptions)

श्री शिव चन्द्र झा : हमारी बात तो सुन लीजिए।

SHRI VASANT SATHE: I am on a point of order, Sir. The rule has been pointed out to me. "A statement may be made by a Minister on a matter of public importance with the consent of the Chairman but no question shall be asked at the time the statement is made." Now, Sir, you said that probably there is a convention. Now, Sir, 110 convention can over rule a specific rule. When the rule is specific, in categorical terms, and when this is point out to the House, the House must abide by the rule.

SHRI DHARMAVIRA: The convention is applicable only where there is no rule specified.

MR. DEPUTY CHAIRMAN; I said the rule is there. But in order to run the House, sometimes we have allowed observations to be made. That is all right. If I decide to go by the rule, then we cannot proceed. This is happening everyday. But it is a fact that if we break the rules, we face difficulty.

SHRI DHARMAVIRA: They are taking advantage of your leniency... *(Interruptions).*

श्री शिव चन्द्र झा : उपसभापति महोदय, ग्राल इंडिया रेडियो की नीति यह रहती है — मैं रोज सुनता हूं — कि कालिंग ग्रटेंशन पर पहले ग्रादमी का नाम देता है न्यूज, में, चाहे रात की हो या दिन की ग्रौर जो पार्टिसिपेट करते हैं उनका नाम नहीं देता। यह कांसिस्टेंसी रही है। इरा सेंजियन ने कालिंग ग्रटेंशन का नोटिस दिया। (व्यवधान) ग्राप एक सी नीति रखिए। नीति है है कि ग्राप न्यूज में उन लोगों का नाम नहीं लेते जो पार्टिसिपेट करते हैं।

श्री धर्मवीर : मैं व्यवस्था चाहता हूं। इसका कोई ग्रन्त नहीं होगा ? मेरी प्रार्थना है ग्राप से कि इन को ग्राप बिठायें।

श्री शिव चन्द्र झा : मेरा यह कहना है कि जो नियम रहा है उसका पालन नहीं किया। जिन लोगों ने पार्टिसिपेट किया ... (व्यवधान) ... नियम इस का यह रहा है कि ...

श्री उपसभापति: यह तो हो गया। आप दोहरा क्यों रहे हैं ?

श्री शिव चन्द्र झा : इस लिये कि इस में इंकसिस्टेंसी हुई है। जहां तक संसद् समीक्षा की बात है उस में भी इंकसिस्टेंन्सी है। मैंने कई बार आल इंडिया रेडियों को लिख कर दिया है कि मेरा पूरा नाम दें मेरा नाम केवल "झा" नहीं है, लेकिन फिर भी वह गलती करते हैं।

श्री उपसभापति ठीक है, आप का पूरा नाम अब दिया जायगा। (व्यवधान) सब का पूरा नाम दिया जायगा। इस सदन में एक ही झा हैं इस लिये शायद ऐसा होता हो। अब आप समाप्त करिये।

श्री शिव चन्द्र झा: आप की नियमावलि हाउस की कार्यवाही के लिये बनायी गयी है। इस को आप उस राइटर पर छोड़ देते हैं और वे यहां से साढ़े 6 बजे भागते हैं और बेचारा सोचता है कि उसको एक घंटे में यह सारा काम खत्म करना है। जो दिमाग में आता है उस के वह धांय धांय कर के लिख देता है। तो आप उस के लिये भी कोई नियमावलि बनाइये।

श्री उपसभापति : अब समाप्त कीजिए प्लीज टेक योर सीट।

श्री शिव चन्द्र झा : और आपकी जो नियमावलि हो उसका पालन होना चाहिए। (व्यवधान)

MR. DEPUTY CHAIRMAN: Mr. Jha, please take your seat. Hon. Minister please. I would not allow anybody now. Nothing will go on record except what the hon. Minister says. I do not allow anybody.

श्री वसन्त साठे : श्री शिव चन्द्र झा को बार बार यह शिकायत रही है कि मे उन का पूरा नाम नहीं दिया जाता। तो वहां बैठ कर स्क्रिट बनाता नहीं, मुझे क्या मालूम कि वह क्यों उनका पूरा नाम नहीं देते शायद पूरे आदमी का वह पूरा नाम देते होंगे। जहां इतना शोर शराबा माथुर साहब ने किया मेरी एक ही विनती है कि जो गोल्ड स्मिथ की कविता में है:

"Even though vanquished, they are arguing still."

I have nothing more to add.

MR. DEPUTY CHAIRMAN: Now we go to the discussion on the Sixth Plan. Yesterday, the discussion was not concluded. There is still one hour and twenty two minutes left for this discussion. I would call hon. Members and allot them time. I would request hon. Members to stick to the time allotted to them. If they do not stick to it, it will be very difficult to conclude the debate.

SHRI DHARMAVIRA: On what subject?

MR. DEPUTY CHAIRMAN: On the Sixth Five-Year Plan. Don't ask questions.

Now, I have to make an announcement.